

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Cibi Vishnu Sai Vihai	Counsel for R2	Sai Vihai
2, S. Aravinthan for for Malabar Hotels	Counsel for R1, R2, R4	
3) K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan

**ORDER**

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)